

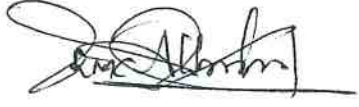


NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

(26)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 20.09.2019

PRESENT: SHRI B S V PRAKASH KUMAR, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/385/2019
PETITION NUMBER : CP/114/IB/2018
NAME OF THE PETITIONER : M.MURUGESAN RP (VELOHAR INFRA PVT LTD)
NAME OF THE RESPONDENTS : VIJAYALAKSHMI AND OTHERS
UNDER SECTION : SEC 66 OF IBC

S.No.	Name (in Capital)	Represented by	Signature
1.	S. SATHIYANARAYANAN KMC. ARUNMORANI.	Counsel for Applicant.	
2.	Ajay Kumar Kumar	Counsel for 6 th Respondent.	
3)	S. Satish	Counsel for 2 nd Respondent	
4)	M. MURUGESAN	R-P	M. Murugesan

ORDER

At request of the Applicant counsel, list this matter on 14.10.2019 for filing additional documents on the next date of hearing.

(S.VIJAYARAGHAVAN)
Member (Technical)

(B.S.V.PRAKASH KUMAR)
Member (Judicial)